

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SHORT TENDER NOTIFICATION

ROC.NO.66/2024-ER SECTION

Dt. 27.06.2024

Quotations in sealed covers are invited from the local agencies for purchase of **Shredded Material (Paper / covers / pads)**.


The intending bidders may submit sealed quotations to the undersigned superscribing "**Quotation for purchase of shredded paper**" during office hours i.e., from 10.30 a.m. to 5.00 p.m. on or before 04.07.2024 at 2nd Floor of High court Buildings, Nelapadu, Amaravati-522237, either in person or through post. The quotation received after the said time and date will not be considered.

The intending bidder may verify the shredded paper in the High Court premises between 10.30 a.m. to 5.00 p.m. on all working days before submitting quotation.

The successful highest bidder has to bring its/his/her own electronic weighing machine and get the material weighed in the presence of the Assistant Registrar (In-charge, English Records Section) and pay the amounts immediately by way of a Demand Draft drawn in the name of the Deputy Registrar-cum-Drawing Officer, High Court of Andhra Pradesh, Nelapadu, Amaravati and lift the shredded material.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
DT:27.06.2024


REGISTRAR (JUDICIAL)
27/6/24.